

**NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/07/2017 AT 10.30 AM**

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

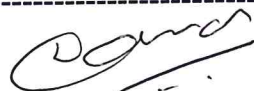

APPLICATION NUMBER :

PETITION NUMBER : TCP/492/ (IB)/2017

NAME OF THE PETITIONER(S) : MAYUR WOVENS PVT LTD

NAME OF THE RESPONDENT(S) : PALMETTO INDUSTRIES INDIA PVT LTD

UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
			REPRESENTATION BY WHOM
1.	N. K. BHANSALI	for Petitioner	 984054744
2.	M. NIRMALKUMAR	for RESPONDENT	 9790002695

ORDER

Counsel representing both the parties are present. Counsel for petitioner submitted that the respondent have paid an amount of Rs.14 lakhs as part of the total claim. He has filed a letter addressed to the petitioner enclosing 4 post-dated cheques with all particulars. The same is taken on record. PCS representing the petitioner has endorsed and submitted that he has received the post-dated cheques. Both the counsel sought time for making arrangement by way of settlement in relation to the interest. Time extended at their request. Put up on 03.08.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)